

Bench No. I

For Hearing

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

I.A No. 226/KB/2017  
C.P (IB) No. 150/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>rd</sup> July, 2017, 10.30 A.M

Name of the Company		Parker Hannifin India Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

i) A.K. Shrivastava

*AK  
Corporate Debtor*

ii) Akash Kumar Sharma

*July 11*

iii) Anu Gupta IRP

ORDER

Ld. Counsels for the Corporate Debtor as well as the IRP is present.

IRP has filed progress report in the matter. He informed that Meeting of CoC is likely to be held within 15 days and CoC is to decide regarding the appointment of RP. IRP is directed to expedite the meeting within a fortnight and submit progress report.

List the matter on 18/07/2017.

*SP*  
(Vijai Pratap Singh)  
Member (J)